NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

25. C.P.(IB) -769(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **25.01.2021**

NAME OF THE PARTIES: Surguja Roadlines
V/s
Gammon Engineers And Contractors Pvt Ltd
SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Mr. Suraj Agrawal, counsel for the petitioner is present. No representation for the respondent.

Counsel for the petitioner as well as Registry is directed to take out a notice clearly indicating the next date of hearing. Petitioner is also directed to file proof of service before the next date of hearing.

List this matter on 22.02.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)